

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 137(ND)16**  
CA. NO.

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017**

**NAME OF THE COMPANY:** M/s. Pawan Kumar & Anr. V/s. M/s. Raheja Mall Managements Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 241/242**

| <b>S.NO</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|-------------|-------------|--------------------|-----------------------|------------------|
|-------------|-------------|--------------------|-----------------------|------------------|

**Present:** For Petitioner (s) : Mr. Abdhesh Choudary, Advocate

For Respondent (s) : Ms. Suchi Sejwal, Advocate

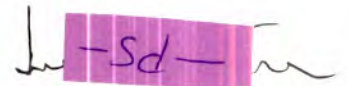
**Order**

An adjournment is being prayed for on behalf of the respondents as the arguing counsel is stated to be out of station. To come up on 30<sup>th</sup> August 2017 for the respondents arguments.



[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)



[ INA MALHOTRA ]  
MEMBER [J]